

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1465
ANSWERED ON:18.11.2010
BENEFIT OF SUBSIDY TO FARMERS
Rama Devi Smt.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the manner in which the small farmers are getting the benefit of subsidy on fertilizers;
- (b) whether the small farmers are not getting the benefit of subsidy being provided on fertilizers;
- (c) if so, the steps being taken by the Government in this regard;
- (d) whether fertilizers manufacturing companies are directly taking more benefit of the said subsidy by increasing their production;
- (e) if so, whether the Government has made any provisions to control it ;
- (f) if so, the details thereof; and
- (g) the steps taken to implement the said provisions strictly?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): The fertilizers are made available to small farmers at subsidized MRP, irrespective of the actual cost of the fertilizer. As on date the farmer pays only approximately 30% of the actual cost of the fertilizer as MRP.
- (b): No Madam. In view of (a) above, small farmers are getting the benefit of subsidy being provided on fertilizers.
- (c): In view of (a) & (b), the question does not arise.
- (d): No such instance has been reported.
- (e) to (g): In view of (d) above, the question does not arise.